GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:72 ANSWERED ON:02.03.2010 IMPORT OF PULSES Dharmshi Shri Babar Gajanan;Singh Dr. Raghuvansh Prasad

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has permitted various Public Sector Undertakings to import pulses in view of their shortage and rising prices in the country;
- (b) if so, the details thereof indicating the quantum and price of such imports;
- (c) whether import of pulses from some countries has been delayed/cancelled;
- (d) if so, the details thereof and the reasons therefor;
- (e) the manner in which the imported pulses are proposed to be distributed; and
- (f) the other steps taken/proposed to be taken to improve the availability and control the spiralling prices of pulses?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a): Yes Madam
- (b): The 4 PSUs viz. NAFED, MMTC, STC and PEC are authorized by the Government to import pulses under the 15% reimbursement of subsidy scheme. The quantum of pulses imported by the 4 PSUs during 2009-10 (up to 16.2.2010) is about 5.44 lakh tonnes at the price range of S 259 \$1221.00.
- (c)& (d): Only PEC has indicated that import of pulses from some countries have been delayed/cancelled during 2009-10. The details and reasons are given in Annexure I.
- (e): The pulses imported by the 4 PSUs were sold to various State Governments to be distributed at a subsidy of Rs 10 per kg under the Public Distribution Scheme and were also sold in the open market as per the internal procedure of the PSUs.
- (f): The steps taken by the Government to improve the availability and control the spiraling prices of pulses are given in Annexure II.